

Form 4**List of total no. of cases randomly allocated during the month**

| Sr. No | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
|--------|------------------------------------|----------|------------|-----------|-----------|---|
| 1 | High court of Andhra Pradesh | -- | -- | -- | -- | -- |

Form 5**List of cases in which Case Management hearing was held during the month**

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|---------|------------------------------------|----------|----------|--|----------|-------------------------|---------------------------------------|
| 1 | High Court of Andhra Pradesh | -- | -- | -- | -- | -- | -- |

Form 6

Contested commercial cases disposed during the month

| Sr. No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of Execution of Degree | Number of days for execution of decree from date of decision | Act Section |
|--------|------------------------------|----------|------------------|--|-----------------|----------------------|--|------------------|-------------------|--|-----------------------------|--|-----------------------------|
| 1 | High Court of Andhra Pradesh | -- | COM CA/ 29/ 2025 | 1. The Visakhapatnam Port Authority 2. The Chief Engineer Vs. Vishwanadh Avenues India Private Limited | Raviteja Padiri | 24-12-2025 | -- | 22-01-2026 | 29 | Allowed No Costs | -- | -- | Order 23, Rule 1&2 of C.P.C |
| 2 | High Court of Andhra Pradesh | -- | COM CA/ 30/ 2025 | 1.The Visakhapatnam Port Authority 2. The Chief Engineer Vs. M/s Vishwanadh Sports and Convention Private Limited | Raviteja Padiri | 24-12-2025 | -- | 22-01-2026 | 29 | Allowed No Costs | -- | -- | Order 23, Rule 1&2 of C.P.C |
| 3 | High Court of Andhra Pradesh | -- | COM S/1/ 2024 | Sunraja Oil Industries Pvt Ltd Vs. Owners and Parties Interested in the Vessel Mt White Peach IMO 9328144 | D S Sivadarshan | 23-01-2024 | -- | 23-01-2026 | 731 | Closed No Costs | -- | -- | Order 23, Rule 1&2 of C.P.C |

| | | | | | | | | | | | | | |
|---|------------------------------|----|----------------|--|---------------------|------------|----|------------|-----|-----------------|----|----|-----------------------------|
| 4 | High Court of Andhra Pradesh | -- | COM S/2/2024 | Gem Edible Oil Private Limited Vs. Owners and Parties Interested in the Vessel Mt White Peach IMO 9328144 | D S Sivadarshan | 29-01-2024 | -- | 23-01-2026 | 725 | Closed No Costs | -- | -- | Order 23, Rule 1&2 of C.P.C |
| 5 | High Court of Andhra Pradesh | -- | COM S/1/2026 | Oilmar DMCC Vs. 1. MV Hoanh Son Universe 2. The Port Officer | Sai Sanjay Suraneni | 16-01-2026 | -- | 19-01-2026 | 3 | Withdrawn | -- | -- | Order 23, Rule 1&2 of C.P.C |
| 6 | High Court of Andhra Pradesh | -- | ICO MAA/2/2025 | Zion Shipping Ltd. Vs. 1. Sarala Foods Pvt Ltd 2. M/s Sri Seetaramanj aneya Sortex 3. M/s Amit Chawal Udhog 4. Kakinada Seaports Ltd | Sai Sanjay Suraneni | 16-10-2025 | -- | 07-01-2026 | 83 | Dismissed | -- | -- | Order 23, Rule 1&2 of C.P.C |

Form 7

Summary of Commercial Cases during the month

| Sr. No | Court | District | Total no. of cases pending on the 1 st day of the month | Total no. of cases instituted during the month | Total no. of cases disposed during the month | Total no. of cases pending at the end of the month |
|--------|------------------------------|----------|--|--|--|--|
| 1 | High Court of Andhra Pradesh | -- | 161 | 2 | 6 | 157 |